

Deployment of CRP and BSF in Haryana to maintain Law and order

983. SHRI AMAR ROYPRADHAN: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Centre had deployed CRP and BSF in Haryana to maintain law and order during the "save democracy" protests on June 23 and June 24, 1982;

(b) if so, the details thereof;

(c) whether State Government of Haryana had requisitioned these forces; if so, the details thereof; and

(d) if not, the reasons to deploy these forces in Haryana?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI NIHAR RANJAN LASKAR): (a) to (c). On receipt of requisition from Government of Haryana, some Units of Central Armed forces were made available to the State Government for assisting them in the maintenance of law and order. It is not in public interest to disclose the exact number of such Units.

(d) Does not arise.

Sanction of Freedom Fighters Pension to Ex-INA Personnel from Kerala

984. SHRI K. KUNHAMBU: Will the Minister of HOME AFFAIRS be pleased to state:

(a) the number of applications pending for sanction of freedom fighters pension to EXINA personnel from Kerala State; and

(b) when these are likely to be sanctioned?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS AND DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI P. VENKATASUBBAIAH): (a) 622.

(b) These cases will be finalised as soon as the requisite information/acceptable documentary evidence from the applicant

and/or reports from the record office to whom the matter is referred for verification, will be received.

Licences to Manufacture Colour T.V. Sets

985. SHRI NAVIN RAVANI: Will the PRIME MINISTER be pleased to state:

(a) the number of licences issued for manufacture of colour T. V. sets;

(b) whether any concern has manufactured colour T. V. sets, if so, the name of that concern, and of which size the set has been manufactured and the rate (approximately);

(c) whether it is a fact that the colour T. V. set is a costly affair; and

(d) if so, what measures are being taken by Government to provide it at cheaper rate?

THE DEPUTY MINISTER IN THE DEPARTMENT OF ELECTRONICS (SHRI M. S. SANJEEVI RAO): (a) No regular manufacturing licence has been issued so far, for the manufacture of Colour T.V.

(b) There is no authorised manufacturer of Colour T.V. though a few stray-assembled sets are being sold by Small Scale Units.

(c) According to the Report of the Inter-departmental Working Group of the Ministry of Information and Broadcasting Colour Television, price of Colour TV receiver would be Rs. 7,500 at the concessional rate of custom duty as applicable to the low cost black and white TV sets. However, final picture on local manufacture on a regular basis is too early to assess.

(d) Does not arise in view of the reply to (a) and (b) and as Government has not decided on regular manufacture of CTV sets.